

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 18490/2015

T.R. TREHAN CONSTRUCTION PVT. LTD.

Petitioner(s)

VERSUS

MADHYA PRADESH AUDYOGIK KENDRA VIKAS NIGAM (INDORE) LIMITED AND
ORS. Respondent(s)

(with appln. (s) for exemption from filing O.T. and permission to
file additional documents and interim relief and office report)

Date : 31/08/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Kush Chaturvedi, Adv.

For Respondent(s)

Mr Vrun Amar, Adv, .
Mr. Shantanu Krishna, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 1 to 4 have already filed counter
affidavit.

Last opportunity of two weeks is granted for curing the
defects in the application for directions. Registry to
process thereafter.

List again on 26.10.2016.

(PAWAN DEV KOTWAL)
Registrar